

**NATIONAL COMPANY LAW TRIBUNAL,  
CHANDIGARH BENCH, CHANDIGARH.**

**CA No.169/2017  
IN  
CP (IB) No.06/Chd/CHD/2017**

In the matter of:

M/s Hind Motors India Limited. ....Petitioner-Corporate Debtor.

In the matter of:

Mohali Automobiles Pvt. Ltd. ....Applicant.

Versus.

Sh. Krishan Vrind Jain – Liquidator. ....Respondent.

Present: Mr.Arjun Pratap Atma Ram, Advocate for Applicant.

Notice of this application to liquidator Mr.Krishan Vrind  
Jain for 02.11.2017. Dasti.

Sd/-  
(Justice R.P.Nagrath)  
Member (Judicial)

October 24, 2017.  
Ashwani